

15.32-1/2 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2002 (Amendment of article 171).

SHRI KOLUR BASAVANAGOUD (BELLARY): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI KOLUR BASAVANAGOUD : I introduce the Bill.

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